

FORM 24
THE PATENTS ACT, 1970
(39 of 1970)

APPLICATION FOR THE RESTORATION OF THE NAME IN THE
REGISTER OF PATENT AGENTS

[See section 130 (2); rule 117]

I,
.....
hereby apply for the restoration of my name to the
register of patent agent which was removed on
..... under section 130 of the Act. My
name was originally entered in the register on
.....under No
.....

Dated this day of20

1. To be signed by the applicant. Signature¹
2. Name of the natural person who (-----)²
has signed.

To
The Controller of Patents
The Patent Office
at

Note: For fee: see First Schedule.

